

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**

IB-2354/ND/2019

Contempt Petition/32/2023, IA/384/2023, IA/4006/2023, IA/4007/2023,  
IA/4008/2023, IA/4009/2023, IA/4011/2023, IA/4012/2023, IA/4013/2023,  
IA/4016/2023, IA/4017/2023, IA/4018/2023, IA/6689/2023

**IN THE MATTER OF:**

Noble Cooperative Bank Ltd.

**.....Applicant**

**Vs.**

Jarvis Infratech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Vipul Kumar, Adv. in IA/6689/2023  
Mr. Aryan Sinha, Mr. Govind Bhardwaj, Advs. in all IAs

For the Respondent : Mr. Satyendra Kumar Chauhan, Adv. for R-2 in  
IA/4006/2023  
Ms. Aditi Warriar, Adv. for R-1 in IA/4017/2023  
Mr. Kushank Garg, Ms. Saumya Tiwari, Advs. for R-1  
in IA/4009/2023  
Mr. Siddharth Sangal, Mr. Chirag Sharma, Advs. for  
R-1 in IA/4013/2023

**ORDER**

Due to paucity of time, the matter is listed on **05.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**